IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI COURT-III

(IB)-346/ND/2017

In the matter of:

M/s. Blue Waters Motions Pictures (P) Ltd.

PETITIONER

SECTION:

Under Section 252

Order delivered on 17.10.2017

Coram:

R. VARADHARAJAN, Hon'ble Member (Judicial)

For the Petitioner /Op. Creditor

: Mr. Saral Sharma, Advocate

Mr. Gursat Singh, Advocate

For the Respondent/Corporate Debtor: -

For the R.D (N)

: Mr. Manish Raj, Co. Prosecutor

ORDER

Learned Counsel for the petitioner is present. Ld. representative for the ROC is also present and takes notice of the petition filed and seeks some time to file reply to this petition. 4 weeks time is granted for this purpose. Respondent to serve a copy of the reply in advance to the petitioner. Petitioner to file its rejoinder, if any, within a period of two weeks thereafter.

List on 29.11.2017.

(R. VARADHARAJAN)

MEMBER (JUDICIAL)

Surjit 17.10.2017